

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 01**  
**(IB)-1368(PB)/2019**

**IN THE MATTER OF:**

Vikas Tomar

..... Petitioners/Applicant

v.

Rajesh Projects (India) Pvt. Ltd.

..... Respondent

**Under Section 9 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 04.06.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

Ms. Shantala Sankrit & Mr. Ateendra Saumya Singh,  
Advs.


For the Respondent

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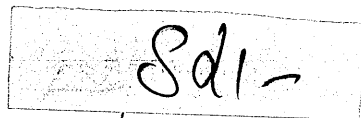
**ORDER**

Ld. Counsel for the applicant undertakes to bring on record documents in support of claim not barred by limitation.

List for further consideration on 12.07.2019.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

04.06.2019  
Ritu Sharma